

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/01179/2018

Indore, this Tuesday, the 18th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Azizur Rehman, aged about 33 years, S/o Late Shri Jakiur Rahman, Occupation : Nil, R/o 64, CPWD, Indore, M.P. - 452001
-Applicant

(By Advocate – Shri Manoj Manav)

V e r s u s

1. Union of India, Ministry of Finance, Central Bureau of Narcotics through – Narcotics Commissioner of India, 19, The Mall Morar, Gwalior, M.P. 474007.

2. Assistant Narcotics Commissioner (Administration), Narcotics House, Neemuch, M.P. - 458441
-Respondents

(By Advocate – Smt. Seema Sharma)

ORDER (O R A L)

By Navin Tandon, AM.

The applicant has prayed for grant of compassionate appointment to him with the respondent department.

2. The applicant submits that in response to letter dated 25.09.2017 (Annexure A-1) from the respondent department, he had submitted the consent of his siblings on 05.07.2018 (page 17 of the O.A). However, no action has been taken by the

respondents on his application for grant of compassionate appointment so far.

3. At this stage, learned counsel for the applicant submits that applicant would be satisfied if the respondents are directed to consider and decide his case for grant of compassionate appointment in a time-bound manner.

4. Learned Standing panel lawyer of Union of India, appearing on advance copy for respondents, has no objection if the O.A is disposed of in the above terms.

5. Accordingly, without going into the merits of the case, we dispose of this Original Application with a direction to the competent authority of the respondents to consider and decide the case of compassionate appointment of the applicant, as per rules, within a period of 90 days from the date of receipt of a certified copy of this order by passing a reasoned and speaking order. The order so passed shall also be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-